

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Consequent upon recommendations of 'Committee for Inter-Se District Transfer of the Members of Staff and in official exigency, the following postings / transfers in Group-C Officials of Delhi District Court Establishment are hereby made, with immediate effect:

No.	Name & Emp. Code of the Official	From	To
1.	Pardeep Kumar EC: 19206044 / 92086	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anil Antil, Ld. DJ-15 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Antil, Ld. DJ CC-09 Distt: Central THC
2.	Shyam Lal EC: 90895/11658002	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anil Antil, Ld. DJ-15 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Antil, Ld. DJ CC-09 Distt: Central THC
3.	Ashok Kumar EC: 30715279 / 10791	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vipin Kharb, Ld. ASJ-07 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vipin Kharb, Ld. DJ-03 Distt: Shahdara KKD
4.	Ashok Kumar EC: 10829	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Mohammad Ehtesham, Ld. DJ-03 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mohammad Ehtesham, Ld. ASJ-07 Distt: South-East Saket
5.	Ravinder Maurya EC: 90179	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Colette Rashmi Kujur, Ld. Spl Judge PC Act CBI-05 RACC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Mohammad Ehtesham, Ld. ASJ-07 Distt: South-East Saket
6.	Jeevan Gupta EC: 72299019	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Anil Kumar Paswan, Ld. DJ-07 Distt: South-East Saket	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-15 Distt: Central THC
7.	Shyam Lal EC: 59248966	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anil Kumar Paswan, Ld. DJ-07 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Kumar Paswan, Ld. DJ-15 Distt: Central THC
8.	Prem Pal EC: 90486/71200065	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Sharma, Ld. PO MACT Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Richa Gusain Solanki, Ld. DJ-07 Distt: South-East Saket

9.	Sumit Dahlya EC: 92054/38487564	Desg: Peon Posting: Office Pool, Admin. Branch-II: Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Richa Gusain Solanki, Ld. DJ-07 Distt: South-East Saket
10.	Dharam Pal EC: 10527	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Richa Gusain Solanki, Ld. DJ-02 Distt: South-West Dwarka	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
11.	Kanchan Lata EC: 91993792	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Richa Gusain Solanki, Ld. DJ-02 Distt: South-West Dwarka	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
12.	Nitin Kumar Kharb EC: 94194591	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vipin Kharb, Ld. ASJ-07 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tavleen Kaur Mohi, Ld. DJ-02 Distt: South-West Dwarka
13.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Chowkidar Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Chowkidar Posting: Caretaking Branch Distt: Central THC
14.	Vinod Kumar EC: 45383851 / 50041	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Posting: Office Pool, Admin. Branch Distt: South-East Saket
15.	Mukesh Piwal EC: 75595395 / 10785	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vineeta Goyal, Ld. PJ, Family Courts, Central, THC (In diverted capacity)	Desg: Peon Posting: Office Pool, Admin. Branch Distt: South-East Saket
16.	Manoj EC: 10907/91433796	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Sharma, Ld. PO MACT Distt: North-East KKD
17.	Rahul EC: 91216366	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anushtha Srivastava, Ld. JMFC-05 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rishika Srivastava, Ld. JMFC MC-01 Distt: North-East KKD
18.	Rohit Meena EC: 52416450	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rishika Srivastava, Ld. JMFC MC-01 Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anushtha Srivastava, Ld. JMFC-05 Distt: Shahdara KKD

19.	Mahender Singh EC: 90176	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. DJ CC-04 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Munish Markan, Ld. Spl Judge PC Act CBI-21 RACC
20.	Sanjeev Kumar EC: 10501	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pranat Kumar Joshi, Ld. ACJ-cum-CCJ-cum-ARC Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Dr. Rakesh Kumar-II, Ld. DJ CC-04 Distt: South-East Saket
21.	Rajender Kumar EC: 85730615 / 10528	Desg: Peon Role: Orderly Posting: In the Court of Sh. Munish Markan, Ld. Spl Judge PC Act CBI-21 RACC	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
22.	Naveen Mathur EC: 60996214	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ishita Bhardwaj, Ld. CJ-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aakanksha, Ld. JMFC-03 Distt: North-West Rohini
23.	Praveen Kumar Dabas EC: 90420/16444640	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aakanksha, Ld. JMFC-03 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ishita Bhardwaj, Ld. CJ-01 Distt: West THC
24.	Manoj Kumar EC: 11111	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. PO MACT-02 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Colette Rashmi Kujur, Ld. Spl Judge PC Act CBI-05 RACC
25.	Parminder Dahiya EC: 30764181	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. PO MACT-02 Distt: West THC
26.	Pramod EC: 48541436	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ms. Akansha Gautam, Ld. JMFC-02 Distt: South-East Saket	Desg: Safai-Karamchari Role: Orderly Posting: In the Court of Ajay Garg, Ld. Spl Judge NDPS Distt: South Saket
27.	Mahesh Kumar EC: 91077	Desg: Peon Role: Orderly Posting: In the Court of Ajay Garg, Ld. Spl Judge NDPS Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Akansha Gautam, Ld. JMFC-02 Distt: South-East Saket
28.	Bakhtawar Singh EC: 91074	Desg: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pranat Kumar Joshi, Ld. ACJ-cum-CCJ-cum-ARC Distt: North-East KKD

29.	Subash EC: 90476/72374861	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar Gautam, Ld. ASJ FTC-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lal Singh, Ld. DJ CC-12 Distt: Central THC
30.	Sunil EC: 75246810	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lal Singh, Ld. DJ CC-12 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar Gautam, Ld. ASJ FTC-02 Distt: South-East Saket

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 5,6&26. They will continue to be in their parent cadre for all purpose
3. All the above mentioned officials shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.
4. All the Administrative Officers/Branch Incharges of Administration Branches of all Districts, Delhi/New Delhi, are hereby directed to submit the compliance report in respect of the above transfer order, forthwith, so that the same may be transmitted to Administration Branch-III, Central, Tis Hazari Courts, Delhi without delay. The compliance may be communicated either through official correspondence, WhatsApp message, or email, followed by submission of a hard copy in due course, for immediate necessary action.

*Chandna*

(ANJU BAJAJ CHANDNA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

22297-22417

No..... ADMIN-III /Central/F.1(3)/P&T/2026

Dated, Delhi the 13 MAR 2026

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
6. The Dealing Officials, Leave Seat, (Central), Delhi.
7. The Officers concerned.
8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
10. For uploading on Layers.
11. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

*Chandna*

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI